

Council (Amendment) Bill, 2019, as passed by Lok Sabha at its sitting held on the 2nd July, 2019.”

Sir, I lay a copy of the Bill on the Table.

**MOTION FOR ELECTION TO THE COMMITTEE ON WELFARE OF
OTHER BACKWARD CLASSES (OBCs)**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI V. MURALEEDHARAN):** Sir, I move the following Motion:—

“That this House concurs in the recommendation of the Lok Sabha that a Committee of both the Houses to be called the ‘Committee on Welfare of Other Backward Classes (OBCs)’ be constituted for the purposes set out in the Motion adopted by the Lok Sabha at its sitting held on 24th June, 2019 and communicated to this House, and resolves that this House do join in the said Committee and proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, ten Members from amongst the Members of this House to serve on the said Committee.”

The question was put and the motion was adopted.

**MOTION FOR ELECTION TO THE COMMITTEE ON
PUBLIC ACCOUNTS**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI V. MURALEEDHARAN):** Sir, I move the following Motion:—

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term ending on the 30th April, 2020, and do proceed to elect, in such manner as the Chairman may direct, seven Members from amongst the Members of the House to serve on the said Committee.”

The question was put and the motion was adopted.
